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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

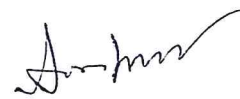
1) NAVEEN KUMAR MURTHY
G.V. MOHAN KUMAR

Counsel for Petitioner



2) A.M. Srinivasan

Counsel for Respondent 1



3) S. Praveen Kumar

Counsel for Respondents 2 to 5
and R6 to R15 and R19 to R22

S. Praveen Kumar

R19 to R22

ORDER

Counsel for petitioner present and prayed for time to make submissions. Counsels representing R1, R2 to R5, R6 to R15 and R19 to R22 are present. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 09.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)